

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 6/RP/2016

Dated: 9.12.2016

To
The Manager,
Jindal Power Limited (JPL), Tamnar,
District:Raigarh
Chhattisgarh-496 107

Subject : Review Petition No. 6/RP/2016 for review of the order dated 18.12.2015 in
Petition No. 135/TT/2012 .

Sir,

With reference to your Review Petition mentioned above, I am directed to request you to furnish the following information on an affidavit under Regulation 87(2) of the Central Electricity Regulatory Commission(Conduct of Business) Regulations, 1999 with an advance copy to the respondents/ beneficiaries, latest by 23.12.2016 : -

- Separated audited accounts in proper format of accounts prescribed under Companies Act for the transmission business and generation businesses alongwith accounts for the combined business w.r.t. licence dated 9.5.2011.

Yours faithfully,

Sd/-
(Monojit Sehwat)
Assistant Chief (Legal)